

Regarding alleged derogatory dialogue about minorities in films

**ADV. FRANCIS GEORGE (KOTTAYAM):** Sir, I rise today with a heavy heart to draw the attention of the House to a very serious issue that pertains to communal harmony and social unity in our country. There is a film 'Sanatani: Karma Hi Dharma?'. This film violates all the norms of decency and respect for religions and religious faith. What does the script of this film say? It says there is a false God. He had three girlfriends. He was a magician and was fooling innocent people. When he came here, he had one Bible in his hand and people had their lands. Now he has their lands and they have Bible in their hands. This film is a dangerous piece of propaganda aimed at spreading misinformation and creating divisions among communities. Exhibition of this film can create communal disharmony and can incite people to commit violence against the minority Christians in Odisha. We cannot forget Kandhamal. The film was denied certification by the Central Board of Cuttack. But then they got a UA certification from the Central Board of Film Certification, Mumbai by making minor changes. I request the Government to take urgent steps to ban the film across India under Section 5B of the Cinematograph Act 1952 to protect public order and religious harmony and also to order a comprehensive review of this film certification and to direct all digital platforms, theatres and distributors to halt screening.